

INDEX
TO
LOK SABHA DEBATES
(THIRTEENTH SERIES)

VOLUME XVII TO XIX

SEVENTH SESSION OF THE THIRTEENTH LOK SABHA

July 23, 2001 to August 31, 2001

Sravana 1, 1923 (Saka) to Bhadra 9, 1923 (Saka)



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HOW TO USE THE INDEX

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.		Adjournment Motion
B.O.H.		Business of the House
C.A.		Calling Attention to Matter of Urgent Public Importance
Consid.		Consideration stage of a Bill
Consid. Cl.		Consideration of the Clauses of a Bill
D.G.	...	Demands for Grants
D.E.G.	...	Demands for Excess Grants
D.E.G. (R)	...	Demands for Excess Grants (Railways)
D.S.G.		Demands for Supplementary Grants
D.S.G. (R)		Demands for Supplementary Grants (Railways)
Dis.	...	Discussion
H.A.H. Dis.	...	Half-an-Hour-Discussion
Int.	...	Introduction Stage of a Bill
L.S.	...	Lok Sabha
M.	...	Motion
Q.P.	...	Question of Privilege

Pte.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement
MUR 377	Under Rule 377
MUR 193	Under Rule 193
PLT	Papers Laid on the Table
ADB	Asian Development Bank
BCCI	Board of Cricket Control for India
BCCL	Bharat Coking Coal Ltd.
BPCL	Bharat Petroleum Co. Ltd.
C.E.C.	Chief Election Commissioner

PART I—SUBJECT INDEX

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